

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3582
ANSWERED ON:15.12.2006
INVESTIGATION BY CBI AGAINST DDA OFFICIALS
Athawale Shri Ramdas

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of officials in the Delhi Development Authority (DDA) against whom CBI is conducting investigation at present;
- (b) the number of DDA officials against whom charge-sheets have been filed during the last two years; and
- (c) the steps taken/proposed to be taken by the Government to check corruption in DDA?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)&(b): Central Bureau of Investigation (CBI) has reported that they are investigating two cases involving Delhi Development Authority (DDA) officials and it has filed charge-sheets against 16 officials of DDA, during the period 2004 to till date.

(c): DDA has reported that it has taken various steps like dissemination of information, setting up of facilitation centres, appointment of counsellors, launching interactive website, providing easy public access to its senior officers, publication of hand books etc. to enhance transparency in its functioning and check corruption.